

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 23, 2007

No. 126 /JR(S)/2007

Sri **Uma Shanker Pasi**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Sheo Yatan Ram..

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Varanasi against the special court created for trying cases under the said Act.

No. 127 /JR(S)/2007

Sri **Sheo Yatan Ram**, Special Judge/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 128 /JR(S)/2007

Sri **Narendra Singh Rawal**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Devendra Nath Agarwal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Varanasi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 129 /JR(S)/2007

Sri **Devendra Nath Agarwal**, Special Judge/ Additional District & Sessions Judge, Varanasi is appointed as Officer on Special Duty(Classification), High Court, Allahabad in terms of G.O. No. 1361/VII-Nyay-1-94-82/94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/94 dated 12.10.1994.

BY ORDER OF THE COURT

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 108 / JR (S)/ 2007, Dated: Allahabad: April 23, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Vidhiparamarshi Evam Vidhai Vibhag, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Joint Registrar (Accounts), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**